

THE HIGH COURT OF ORISSA, CUTTACK
Letter of Engagement

No. 2204 / Date: 29th January, 2025

The following 02 (two) candidates are selected for appointment as Law Researcher (Law) in the Centre for Judicial Archives of Odisha, Cuttack with a fixed honorarium of Rs. 30,000/- (Rupees Thirty Thousand) only per month. The appointment is purely on temporary and contractual basis for a term of two years and shall be governed by the "Scheme for Selection and Appointment of Law Researchers in the Centre for Judicial Archives of Odisha (i.e. Judicial History Project of the High Court of Orissa) pursuant to "The High Court of Orissa (Appointment of Staff and Conditions of Service) (Third Amendment) Rules , 2022".

It is made clear that the appointment shall be subject to further amendment of the Scheme from time to time.

Sl. No.	Name	Address
1.	Shri Rahul Vikram Pathy	Ghanasahu Chowk, SBI Lane, Gandhimarg (near Mirania Towers), Angul-759122
2.	Ms. Jyoti Rani	Metro 100 Acres, House No. D7, Jatani, Khordha, 752050

At the time of joining, they shall furnish undertaking in the Form prescribed in Schedule-II of the Scheme. In addition to the above, they shall further undertake that they shall be abiding by the terms and conditions of the Scheme, amended from time to time.

They should join their new assignment on **01.02.2025** at **10 A.M.** positively.

By Order

Sd/- A.K. Das

Registrar General

Memo No. 2205 (13) / Date: 29th January, 2025

Copy communicated to :

1. Persons Concerned,
2. Director-cum-OSD, Centre for Judicial Archives of Odisha, Cuttack,
3. Assistant Registrar-cum-Senior Secretary to Hon'ble The Acting Chief Justice,
4. Superintendents, Establishment/ Accounts/ Centralized Recruitment Cell/ Stores and Purchase/ Stationery/ Library/ Computer Section,
5. Bill Assistant (2 Copies),
6. Assistant-in-charge of the Service Book for information and necessary action,

Sd/- A.K. Parichha
Special Officer (Special Cell)

Memo No. 2206 / Date: 29th January, 2025

Copy communicated to the Superintendent, Computer Section with a direction to upload the above "Letter of Engagement" in the Court's Website.


29.1.25
Special Officer (Special Cell)